

Court-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 325 of 2013

Dated : 11th March, 2014

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Timarpur Okhla Waste Management Co. Ltd. Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors. Respondent (s)

**Counsel for the Appellant (s) : Mr. Kumar Mihir
Mr. Vishal Gupta
Counsel for the Respondent(s) : Mr. Amit Kapur
Mr. Vishal Anand
Mr. Gaurav Dudeja for R.3
Mr. Arjun Krishnan for R.2**

ORDER

The learned counsel for the Respondent Nos. 2 & 3 seek some time to file the reply. Accordingly, they are directed to file the same on or before 21.03.2014 after serving copy on the other side.

Post the matter for hearing on **11.04.2014.** In the meantime, Rejoinder, if any, be filed after serving copy on the other side.

**(Rakesh Nath)
Technical Member**
ts/ak

**(Justice M. Karpaga Vinayagam)
Chairperson**